

**Coconut Production**

1139. SHRI CHINTAMANI JENA:  
Will the Minister of AGRICULTURE  
be pleased to state :

(a) names of the States cultivating  
coconut in the country;

(b) annual production of coconut in  
the country ;

(c) whether coconuts are being  
imported to meet the demand, if so, the  
amount spent every year on the import  
of coconut; and

(d) whether Government propose  
to increase the production of coconut  
in the country by growing more trees  
on the coastal areas of the country?

THE MINISTER OF STATE IN  
THE DEPARTMENT OF AGRICUL-  
TURE AND COOPERATION (SHRI  
YOGENDRA MAKWANA) : (a) and  
(b). Names of the States cultivating  
coconut and their production during  
1983-84 are as under :—

(In million Nuts)

| State          | Production<br>(1983-84) |
|----------------|-------------------------|
| 1              | 2                       |
| Andhra Pradesh | 192.4                   |
| Assam          | 47.9                    |
| Karnataka      | 966.5                   |
| Kerala         | 2694.7                  |
| Maharashtra    | 61.1                    |
| Orissa         | 97.9                    |
| Tamil Nadu     | 1402.2                  |
| Tripura        | 1.7                     |
| West Bengal    | 167.7                   |

| 1                            | 2      |
|------------------------------|--------|
| Andaman & Nicobar<br>Islands | 96.6   |
| Goa, Daman & Diu             | 106.0  |
| Lakshadweep                  | 22.2   |
| Pondicherry                  | 14.1   |
| All India                    | 5871.7 |

(c) No, Sir.

(d) A project for expansion of  
area under coconut is being imple-  
mented by the coconut Development  
Board in the coastal states of Kerala,  
Tamil Nadu, Karnataka, Andhra  
Pradesh, Orissa, West Bengal, Gujarat,  
Maharashtra etc. This project is being  
implemented in the non-traditional  
areas as well.

**Unauthorised Occupants in CPWD  
Quarters in Bombay**

1140. SHRI NARAYAN CHOUBEY  
Will the Minister of URBAN DEVE-  
LOPMENT be pleased to state :

(a) whether it is a fact, that the  
CPWD has its staff quarters for the  
employees in Sahar Village, Bombay;

(b) if so, the number of these  
quarters according to each type;

(c) whether it is a fact that some of  
these quarters are in unauthorised  
occupation of former employees who  
have retired from service long ago or  
of such employees who were not  
allotted these quarters ; and

(d) if so, the steps being taken to  
get these quarters vacated from the  
unauthorised occupants and thereafter to  
allot them to the eligible employees ?

THE MINISTER OF STATE IN  
THE MINISTRY OF URBAN  
DEVELOPMENT (SHRI DALBIR  
SINGH) : (a) Yes, Sir.